

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI


ORDER

Sub:- Grievance Redressal Committee for Advocates.

Pursuant to the directions contained in letter No-10570/Estt./EI-1/DHC, dated 26.05.2023 of Hon'ble High Court of Delhi/New Delhi, the following Committee is hereby constituted, with immediate effect:-

S.No	Name of the Committee	Name of the Officer	Designation
1	Grievance Redressal Committee for Advocates.	Principal District & Sessions Judge (HQs)	Chairperson
		Principal District & Sessions Judge (West)	Member
		Sh. Dinesh Bhatt, District Judge, Comm.Court (West)	Member
		Sh. Vikrant Vaid, Spl. Judge (Electricity) (Central)	Member
		President, Delhi Bar Association, THC	Member
		Hony. Secretary, Delhi, Bar Association, THC	Member

However, the correspondence with the Hon'ble High Court of Delhi /New Delhi, will be done only through the undersigned.


(NAROTTAM KAUSHAL)

Principal District & Sessions Judge (HQs)
Delhi

No. 1213 | 44244-44271 /F.1(3)/Gaz/2023

Dated _____

Sub:-Grievance Redressal Committee for Advocates.

Copy forwarded for information & necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. Ld. Principal District & Sessions Judge, all Court Complexes, Delhi/New Delhi.
3. The Officer Concerned.
4. The AO(J), General Branch, (Central), with the direction to pursue the matter with the said Committee.
5. The AO(J)/Branch In-Charge, Admn.I, II & III, Accounts Branch, Care Taking Branch, Cenral, THC, Delhi.
6. The President/Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
7. The PS to the undersigned.
8. The Website Committee, Tis Hazari Courts, Delhi.
9. The R& I Branch (Central) for uploading on LAYERS.


Principal District & Sessions Judge (HQs)
Delhi